

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1195 OF 2005

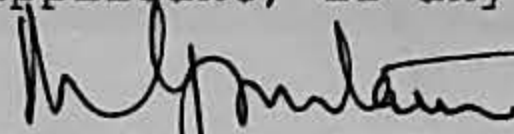

(29)

Applicant/s Yusuf & Another

Respds. UOI & Ors.

Advocate for Applicant/s Sri S.K. Om

Advocate for Respondent/s Sri P.N. Rai

Notes of the Registry	Orders of the Tribunal	Sheet No. 29
	<p>OA No. 1195/05</p> <p>16.12.2008 HON'BLE MR. JUSTICE A.K. YOG, J.M. HON'BLE MRS. MANJULIKA GAUTAM, A.M.</p> <p>Learned counsel for the applicant submits that applicant does not want to press this OA. Shri P.N. Rai Standing Counsel (Railways) has not objection.</p> <p>OA is accordingly dismissed as not pressed without entering into the merits of the case and without prejudice to the right of the applicant, if any under law.</p> <p> (MANJULIKA GAUTAM) Member-A</p> <p> (JUSTICE A.K. YOG) Member-J</p> <p>/ns/</p>	
		Contd. On Sheet No. _____